

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 249 of 2013**

**Dated : 29<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. British Super Alloys Pvt. Ltd. ... Appellant(s)**  
**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant (s) : -**

**Counsel for the Respondent (s) : Mr. M.G. Ramachandran**  
**Ms. Swapna Seshadri for R-2**

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 27.12.2013 after serving copy on the other side.

Post the matter on **16.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js